

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3378/2019

(Arising out of impugned final judgment and order dated 17-01-2019 in CRLA No. 6390/2010 passed by the High Court Of Judicature At Allahabad)

RAM BILASH BHAGAT

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH
(IA No. 94280/2020 - GRANT OF BAIL)

Respondent(s)

WITH
SLP(Cr1) No. 7937/2019 (II)

IA No. 55086/2019 - EXEMPTION FROM FILING O.T.)

Date : 17-11-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. Anuvrat Sharma, AOR

Mr. Vivek Tripathi, Adv

UPON hearing the counsel the Court made the following
O R D E R

List on 20.11.2020.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master